

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17920 –JK (LD) of 2025
DATED:- 27 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 27 – 11 - 2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 17920- JK (LD) of 2025 dated 27.11.2025.

Case No	Title of Case	OIC	Designation	Mobile No. (For SMS)	Email ID
WP (c)/568/2022	Aftab Ahmad Mir and Anr v/s J&K State Cooperative Bank Ltd. & Ors	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
WP (C) 2122/2021 CM 6925/21	Mrs. Sonam Angmo & ors	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
WP (C) No.2461/2021	Mohd Latief Dar	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
WP (C) No. 174/2023	Kashmir Valley Housing Cooperative v/s UT	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
CMP NO. 8597/2021	Amir Yaseen Bazaz & ors v/s JKSCB	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
WP No. 2651/2021 CMP No. 8300/2021	Shoiab Gul & Ors v/s JKSCB	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
WP No. 3298/2021 contempt	Mrs. Soonam v/s Shafaqat Iqbal & Ors	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com

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Wp (c) No.2896/2022 Cmp no.7275/2022	Rizwan Muneer & Ors V/s UT of J&K & Ors	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
Wp No.1080/2023 Wp No.1367/2024 CMP No. 3715/2024	Shabir Ahmad Malik V/s JKSCB	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
CM(M)/3616/2023 CM(M)/236/2023	Jksb v/s javaid Ah Ahanger	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
1630/2024	Mohd Latief Dar V/s UT of J & K & OTHERS	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
CNR No. JKHC010039442025 WP(c) 1852/2025	Ghulam Qadir Ganie & Ors v/s UT of J&K & Ors	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com

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Case No	Title of Case	OIC	Designation	Mobile No. (For SMS)	Email ID
CNR No. JKSG020048552020 Registration No. 0556227/2020 Civil suit	Nazima Firdous	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
CNR No. JKSG020005662021 Filling No. 688/2021	Javaid Ahmad Ahanger	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
CNR No. JKSG020007742009 Registration No. 1200041/2009	Muazffar Rasool	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
CNR No. JKSG020055432022 Original suit os/0003449/2022	K Parvaiz Khan V/s Chairman JKSCB	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
CNR No. JKSG020029742024 Registration No. 1588/2024 Adv Tawseef Manzoor Bhat Under section 34,39,43	Rifat-ul-Anayat v/s Board of Directors	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
CNR No. JKSG020011562025	Spartan Securities	Mr. Bashir	Senior Manager	9682334429	barather44@gmail.com

Messages

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	v/s JKSCB	Ahmad Rather			
CNR No. JKSG020030972025	Tajamul Jalal v/s JKSCB	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com
CNR No. JKSG020034422025	JKSCB v/s Spartan Securities	Mr. Bashir Ahmad Rather	Senior Manager	9682334429	barather44@gmail.com

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S.No	Particulars of the case	Name of Officer	Phone no. and E mail ID
1	WP(C) No. 1370/2025 Ranbir Singh Manhas V/s Ut of J&K & Anr.	Abdul Majid, ARCS Purmandal, District Samba	7006049495
2	WP(C) No. 1293/2025 Ram Lal V/s UT of J&K and Anr.	Neeraj Wadhara, ARCS Billawar, Distt. Kathua.	94191-29892 neeraj@wadhera.com
3	WP(C) No. 1410/2025 Sunil Koul V/s UT of J&K and Ors.	Pranav Manhas ARCS Vijaypur, District Samba	7006188383 pranav.manhas@gmail.com
4	CCP(S) No. 154/2024 In WP(C) No.3112/2023 Tarsem Lal V/s Sanjeev Verma Commissioner Secretary GAD and Ors.	Pranav Manhas ARCS Vijaypur, District Samba	7006188383 pranav.manhas@gmail.com
5	WP(C) No. 339/2021 Nazir Ahmed Wani & Ors V/s UT of J&K and Ors.	Neeraj Wadhara, ARCS Billawar, Distt. Kathua.	94191-29892 neeraj@wadhera.com
6	WP(C) No. 1300/2025 Ajaz Ahmed V/s UT of J&K & Anr.	Abdul Majid, ARCS Purmandal, District Samba	7006049495
7	ITA No.06/2016 Pr. Commissioner of Income Tax V/s JAKFED	Karan Gupta ARCS Block R.S Pura in the Office of Deputy Registrar (Agri) Cooperative Societies Jammu	7889597054 karangupta5912@gmail.com
8	OA No. 276/2022 Ghulam Mohd. Rathare V/s UT of J&K	Zaid Bin Shamas, ARCS Srinagar	6006900762

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S.no	Particulars of the case	Name of Officer	Designation	Phone no. and E mail ID
1.	WP(C) No. 1034/2025 Gulzar Ahmad Reshi V/S UT of J&K & Ors.	Abdul Rouf Dar	Assistant Registrar Cooperative Societies, Block Tangmarg	9797951912 drcsbla777@gmail.com
2.	WP(C) No. 2235/2023 Mohammad Altaf Gilkar & Ors. V/S UT of J&K & Ors	Muzaffar Ahmad Mirza	Liquidator CONFED, J&	7006424611 Rcsjk-2022@jk.gov.in
3.	WP(C) No. 832/2025 Kashmir Valley Cooperative House Building Society Ltd. Through its Chairman Bashir Ahmad Shiekh V/S UT of J&K & Ors.	Mohammad Shafiq Chak.	Registrar Cooperative Societies, J&K	9419186538 Rcsjk-2022@jk.gov.in
4.	WP C No.2986/2024 Mohammad Aslam Bhat V/S UT of J&K & Ors	Mohammad Muqadas	Assistant Registrar Cooperative Societies, Srinagar	7889840802 addlrckmr@gmail.com
5.	WP C No.823/2025 Mohammad Shafi Reshi V/S UT of J&K & Ors	Muzaffar Ahmad Beigh	Deputy Registrar Cooperative Societies, Anantnag	9906644991 drcsang513@gmail.com

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